

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2387
ANSWERED ON:06.08.2003
PRIMARY HEALTH CENTRES
MARGARET ALVA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to adopt a scheme for involving private medical colleges and Government organizations in the management of primary health centres in the country; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) & (b): Primary Health Centres (PHCs) are established and maintained by the respective State Governments out of their own resources under the State's health sector outlay. Certain States like Karnataka have formulated a scheme for involving private medical colleges and other agencies in the management of low performing PHCs. As per this scheme Private Medical and Dental Colleges, Non-Governmental organizations, Trusts and other charitable institutions may either directly manage the PHCs or contribute to the improvement of the facilities. Private medical colleges or NGOs would be handed over the PHCs for implementation of all National and State Health & Family Welfare Programmes. Under this Scheme, the private agencies will be eligible for financial support from State Government towards recurring expenditures subject to conditions, such as providing services to patients as per State policy; furnishing of returns and audited statements etc. Private Trusts, charitable institutions and others, may also adopt PHCs etc. for providing contributions of Rs. 50,000 to 1,00,000 to a PHC.